



BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P (IB) No.704/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company		Gandhar oil Refinery (India) Ltd.-Vs-Ankit Metal & Power Limited	
Under Section		9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. AJAY GAGGAR, ADVOCATE
 2. RAKHI PURNIMA PAUL, ADVOCATE
 3. RAMANUJ RAYCHAUDHURI, ADVOCATE } Operational Creditor
 12/01/18.

1. Anirban Ray, Advocate
 2. Ishani Sengupta, Advocate
 3. Pooja Agarwal, Advocate } Corporate Debtor
 Pooja Agarwal
 12/01/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

sd
 (Jinan K.R.)
 Member (J)

sd
 (V.P.Singh)
 Member (J)